

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

Dated Shillong the ____ May, 2018

EXTENSION NOTICE FOR N.I.Q

No. HCM II/16/2016/Comp/ : The date of receipt and opening of quotation relating to "**Annual Maintenance Contract with spare parts**" vide N.I.Q no. HCM II/16/2016/Comp/1741 dated 23rd April 2018 is hereby extended to 11th June 2018 at 3:00 PM and opening of quotations will be on the same day i.e. 11th June 2018 at 3:30 PM.

Memo No. HCM II/16/2016/Comp/3172A
Copy to:

REGISTRAR GENERAL
Dated Shillong the 23 May, 2018

1. Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya
2. Registrar I, High Court of Meghalaya.
3. Deputy Registrar (III), High Court of Meghalaya
- ✓ 4. The System Analyst for uploading in the Official website.
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